

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 272 of 2014 & IA-441 of 2014

Dated : **9th December, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Karnataka Power Transmission Corporation Ltd. & Anr. ... Appellant(s)

Versus

M/s Global Energy Pvt. Ltd. & Anr.. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Balaji Srinivasan

Counsel for the Respondent(s) : Mr. Meghana Aggarwal for R-1

ORDER

The learned counsel for the Respondent No.1 seeks three weeks time to file the reply. Reply to be filed on or before 5.1.2015.

Post the matter for hearing on **27th January, 2015**.

In the meantime, rejoinder, if any, may be filed in the matter.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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